(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	1	511798	1	511798	1.18	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	293482844	2	1123942	2.60	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	16	176355124	8	41658228	96.22	0	121941966	12754930	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		20	470349766	11	43293968	100.00	0	414300868	12754930	

Name of the Corporate Debtor: SHOP CJ NETWORK PRIVATE LIMITED; Date of Commencement of CIRP: 19-01-2022; List of Creditors as on: 07-09-2022; Name of IP: Mr. Darshan Bharatbhai Patel; Process Number: 1; Last 5 digitof registration number: 12442